NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 290/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE PARTIES:

Anand Kumar Pathak

V/s.

Quosphere Infosolutions Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE Krishma Shal Adv. for ib A & P Partness Respondents Adv. Tanmay Adv. Ju Kelkar if b Petitioner. Sahil Mahgan Sahil Mahgan

ORDER

T.C.P. No. 290/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. By consent adjourned to 13.10.2017 at 2.30 PM.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 27.09.2017

Sd/-

M.K. Shrawat Member (Judicial)

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